

(b) Expert advice on vineyard management like mode of plantation, training, pruning, manuring and control of pests and diseases is being given regularly to increase the yield of grapes in the country. It is proposed to raise and propagate planting material of outstanding quality under a Central Sector Scheme.

Supply of wheat to flour mills

*158. SHRI V. GOPALSAMY:
SHRI V. VENKA:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that Roller Flour Mills in India are being supplied wheat by the Food Corporation of India;

(b) if so, at what price; and

(c) what is the quantity of wheat that has been supplied to these mills by FCI from 1979 to 1981?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R. V. SWAMINATHAN):

(a) Yes, Sir.

(b) The Central issue price of wheat for supply to Roller Flour Mills is Rs. 155 per quintal, fixed with effect from 1st April, 1981, exclusive of local taxes.

(c) A total quantity of 98,48,000 tonnes of wheat was supplied to the Roller Flour Mills by the Food Corporation of India during the years 1979 to 1981.

Superannuation of the Chairman and other members of Central Water Commission

*159. SHRI LADLI MOHAN
NIGAM;

SHRI SHRIDHAR WASUDEO
DHABE:

Will the Minister of IRRIGATION be pleased to state:

(a) whether it is a fact that the Chairman and two other Members of the Central Water Commission would superannuate in the next few months; and

(b) if so, what steps are being taken to fill up the posts so as to avoid last minute ad hoc arrangements like re-employment or keeping the posts vacant?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI Z. R. ANSARI): (a) Yes Sir. The term of appointment of Chairman and one of the Members in the Central Water Commission would expire on the 3rd July and the 30th June, 1982 respectively. Another Member retired from service on the 30th April, 1982.

(b) Suitable action to fill up the vacancies in the above grades has been initiated already and the cases are being processed further on priority basis.

Renaming of G.T. Express as Bharati Express

*160. SHRIMATI NOORJEHAN RAZACK: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any proposal to rename the G.T. Express as Bharati Express;

(b) if not, what are reasons therefor; and

(c) whether Government propose to attach a two tier A/C Sleeper Coach to G.T. Express everyday?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) No, Sir.

(b) It is the policy of Railways not to name the trains after personalities.

(c) One second A.C. Sleeper is running by 15/16 G.T. Express since 1.5.1982.